each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

Papers laid

- (1) (i) (a) Tenth Annual Report and Accounts of the Scooters India Limited, Lucknow, for the year 1981-82, together with the Auditors Re port on the Accounts and the com ments of the Comptroller and Au ditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6052(83 for (a) and (b)J.

- (ii) (a) Twelfth Annual Report and Accounts of the Hindustan Paper Corporation Limited, New Delhi, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review ny Government on the working of the Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (ii) above.

[Placed in Library. See No. LT— 6053|83 for (ii) a, (b) and (2)].

## Report and Accounts (1981-82) of the Chandigarh Industrial and General Development Corporation Limited, Chandigarh and related papers

SHRI NARAYAN DATT TIWARI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Eighth Annual Report and Accounts of the Chandigarh Industrial and General Development Corporation Limited, Chandigarh, for the year 1981-82, together with the Auditors' Report on the Accounts.
- (ii) Statement by Government accepting the above Report. [Placed in cepting the above Report.

IPlaced in Library. See No. LT— 5995|83 for (i) and (ii)].

Two Wheeler Vehicles (Restriction on Re-sale) Amendment Order, 1982

on the Table

## Notification of the Ministry of Industry (Department of Heavy Industry)]

SHRI NARAYAN DATT TIWARI: Sir, I also beg to lay on the Tabl<sub>e</sub> a copy each (in English and Hindi) of the following Notifications of the Min. istry of Industry (Department of Heavy Industry): -

- (i) S.O. No. 793(E), dated the 10th November, 1982, publishing the Two Wheeler Vehicles (Restriction on Resale) Amendment Order,
- (ii) S.O. No. 845(E), dated the 9th December, 1982.

[Placed In Library. See No. LT-6051(83 for (i) and (ii)].

## Report (1981-83) of the Coir Board, Cochin and related paper

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the Twenty-eighth Annual Report of the Coir Board, Cochin, for the'year 1981-82 and the statement Government accepting the Report, under sub-section (i) of section 19 of the Coir Industry Act, 1955. [Placed in Library. See No. LT— 6056|83].

## Notifications of the Ministry of Industry (Department of Industrial Development) under Industries (Development and Regulation) Act, 1951

SHRI S. M. KRISHNA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Industrial Development), under proviso to subsection (2) of section 18A of the Industries (Development and Regulation) Act, 1951: –

- (i) S.O. No. 833(E) |18A|IDRA|82, dated tha 24th November, 1982.
- (ii) S.O. No. 834(E) 118AIIDRA1&2, dkted the 26th November, 1982.